

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1991
ANSWERED ON 11/02/2026

DELAY IN DISBURSAL OF SCHOLARSHIPS

1991. SHRI BENNY BEHANAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether it is a fact that Pre-Matric, Post-Matric and Merit-cum-Means scholarships are being delayed for months in several States;
- (b) if so, the reasons for such delays including fund constraints or technical issues in the portal;
- (c) the number of students dropped out due to non-receipt of scholarships during the last three years, State-wise; and
- (d) the details of corrective steps taken or proposed to be taken by the Government to ensure time-bound disbursement of scholarships?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJU)

(a) to (c): Ministry of Minority Affairs implements various schemes, including Pre-Matric, Post Matric and Merit-cum-Means Scholarship schemes, across the country for socio-economic and educational empowerment of the six notified minority communities. However, the schemes have not been approved for implementation beyond 2021-22.

(d): In order to streamline the implementation of Scholarship Schemes, Ministry took various corrective steps such as:

(i) Aadhaar based bio-metric authentication system; (ii) Aadhaar Payment Bridge System (APBS) have been made mandatory for disbursement of Scholarship amount, (iii) One Time Registration (OTR) mandatory for entering into the National Scholarship Portal.
